

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 694/2023

VINOD GUPTA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 14-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Pragya Baghel, AOR
Ms. Shrika Gautam, Adv.

For Respondent(s)

Mr. Bhupendra Pratap Singh, Adv.
Mr. Devendra Kumar Shukla, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Await certificate of service from the High Court in respect
of respondent nos.1 and 3. Issue reminder.

Respondent no.2 has already filed counter affidavit.

Original records have been received from the High Court and
Trial Court.

List again on 22.8.2023.

H. SHASHIDHARA SHETTY
Registrar